आगामी सचेतक सम्मेलन

973. **श्री रामावतार शास्त्री** : क्या संसदीय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1972 में भोपाल में हुए आठवें अखिल भारतीय सचेतक सम्मेलन नवां सम्मेलन 1973 में कश्मीर में आयोजित करने का निर्णय किया गया था ;

(ख) यदि हां, तो इसके क्या कारण है और उक्त नवां सम्मेलन अभी तक आयोजित नहीं किया जा सका ; और

(ग) नवां सचेतक सम्मेलन कब और कहां आयोजित करने का प्रस्ताव है ?

निर्माण और आवास तथा संसदीय कार्य मंत्री (श्री के० रघुरामैया) (क) से (ग) . वर्ष 1972 में भोपाल में हुए आठवें अखिल भारतीय सचेतक सम्मेलन के समय जम्मू और कश्मीर विधान मंडल में सरकारी मुख्य सचेतक द्वारा आगामी सचेतक सम्मेलन श्रीनगर में आयोजित करने के लिए निमन्त्रण दिया गया था । यह निमन्त्रण राज्य सरकार की सुविधाधीन सम्मेलन द्वारा स्वीकार कर लिया गया था । यह सम्मेलन किस वर्ष में किया जाना चाहिए इस बारे में कोई निर्णय नहीं लिया गया था । इस समय देश में विद्यमान विकट आर्थिक संकट को ध्यान में रखते हुए नवें अखिल भारतीय सचेतक सम्मेलन को चालू वित्तीय वर्ष के दौरान आयोजित करने का कोई प्रस्ताव नहीं है ।

Additional Wheat for Orissa

974. SHRI CHINTAMANI PANIGRAHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Orissa Government had requested the Centre to release extra quantity of wheat in the months of July, August, September and October, 1974; and

(b) if so, Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a). Yes, Sir.

(b). The allotment of wheat which was 8,000 tonnes per month for July and August, 1974 was increased to 16,000 tonnes for September and 20,000 tonnes for October. This was further increased to 25,000 tonnes for November, 1974.

Fertiliser Loans from Cooperatives

975. SHRI CHINTAMANI PANIGRAHI. Will the Minister of AGRICULTURUE AND IRRIGATION be pleased to state:

(a) whether the Central Government had advanced Rs. 400 crores to the co-operatives of different States for advancing fertiliser loans to the farmers last year;

(b) how much was advanced to co-operatives in Orissa for this purpose last year; and how much is proposed to be advanced to them during the current year; and

(c) has the Government come to know that there are fertiliser stocks worth Rupees 40 crores with the co-operatives in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN) (a) Government of India have not advanced fertiliser loans to cooperatives during 1973-74 and 1974-75. However, Government of India had sanctioned short term loans for inputs which includes fertilisers to various

States of the order of Rs. 53.9352 crores during 1973-74 and Rs 56.29 crores during 1974-75 (upto 31-10-1974).

(b) No loan to cooperatives in Orissa has been advanced by Government of India during 1973-74 and 1974-75. Government of India had sanctioned Rs. 1.50 crores and Rs. 3 31 crores to Orissa State Government as short term loans for agricultural inputs including fertilizers during 1973-74 and 1974-75 (upto 31-10-1974) respectively.

(c) Fertilizer stocks valued at Rs. 14.92 crores (approximately) were with Orissa State Cooperative Marketing Federation as on 31st August, 1974.

राज्यो मे गेहूं के थोक व्यापार को सरकार द्वारा अपने नियंत्रण में लिया जाना

976. **श्री श्रीकृष्ण अग्रवाल :** क्या **कृषि और सिचाई** मंत्री यह बताने की कृपा करेंगे कि

(क) क्या पंजाब सरकार ने [illegible] क्षेत्र मे गेहू के थोक व्यापार को [illegible] करके [illegible] क्षेत्र [illegible] का निर्णय किया है ;

(ख) यदि हां, तो [illegible] ; और

(ग) दूसरे राज्यों की [illegible] प्रतिक्रिया है ?

कृषि और सिचाई मंत्रालय में राज्य मंत्री (श्री अण्णासाहिब पी० शिन्दे) (क) और (ख) भारत सरकार की [illegible] सहमति से पंजाब सरकार ने गेहूं [illegible] व्यापारियों के लिए 100 क्विंटल स्टाक की अधिकतम सीमा निर्धारित करने के लिए गेहूं डीलर्स [illegible] [illegible] प्र[illegible] कदाचार

आदेश 1973 मे संशोधन किया है । व्यापारियों द्वारा किए जा रहे विभिन्न कदाचारों को रोकने के लिए यह आवश्यक समझा गया था ।

(ग) प्रश्न ही नही उठता ।

Steps to combat Soil Erosion, Flood and Water Logging

977. SHRI RAM SHEKHAR PRASAD SINGH:
SHRI MOHAN SWARUP:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether the attention of Government has been drawn to a recent press report under the caption 'Erosion hits 15 hectares' wherein it has been stated that India will have to spend a staggering amount of Rs 30,000 crores to Rs 50,000 crores over a period of 30 years to contain the threats posed by soil erosion, floods and water logging,

(b) whether the Union Government have examined the said report; and

(c) if so, the reaction of the Union Government and the steps likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN) (a) Yes, Sir.

(b) Yes, Sir

(c) The Government of India were seized of the problems of land and soil management even before appearance of the press report in question. With a view to tackling these problems is a coordinated and scientific manner, the Government appointed a Committee on 12-7-1974 under the Chairmanship of Member (Agriculture), Planning Com-